

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2173  
ANSWERED ON:20.07.2009  
APPLICATION FOR PATENTS  
Ramasubbu Shri S.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has received a large number of applications for patenting;
- (b) if so, the details thereof for each of the last three years and the action taken by the Government thereon;
- (c) whether the Government has any proposal to create more posts of patent examiners to cope up with voluminous work pressure and to modernise the existing patent machinery;
- (d) if so, the details thereof; and
- (e) the time by which the new posts are likely to be filled up and the patent office modernised?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Madam. The Indian Patent Office has received a large number of patent applications during the last three years. The details of patent applications received and the patents granted by the Indian Patent Office during the last three years are given below:

2006-07   2007-08   2008-09

Patent Applications filed   28,940   35,218   36,877

Patents Granted   7,539   15,261   18,230

(c) to (e): The Government has approved implementation of the scheme for "Modernisation and Strengthening of Intellectual Property Offices" during the 11th Five Year Plan (2007-08 to 2011-12). The scheme provides for creation of more posts of Examiners of Patents & Designs and for modernisation of the infrastructure of the Patent Office. The salient components of the scheme are, inter alia, development of physical infrastructure, recruitment of human resources, computerisation and creation of awareness. The details of the scheme are available on the website of the Department of Industrial Policy & Promotion, namely, <http://dipp.nic.in>.